

### Recovery of Tax arrears

1419. SHRIMATI BRINDA KARAT : Will the Minister of FINANCE be pleased to state:

(a) the total tax arrears, Direct and Indirect taxes separately as on 31 March, 2010, 31s March, 2009 and 31 March, 2008; and

(b) the target of recovery of tax arrears during next three years?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM) :

(a) the total tax arrears pertaining to direct and indirect taxes during the last three years are as under :

Period	Direct Taxes	Indirect Taxes
31st March, 2008	1,30,733	29,579.54
31st March, 2009	2,13,646	33,790.89
31st March, 2010	2,48,927	44,212.23

(b) The target of recovery of tax arrears pertaining to direct and indirect taxes is fixed at the beginning of the respective financial year. The targets of recovery of tax arrears fixed in respect of direct and indirect taxes for the Financial year 2010-11 are as under :

	Rs. in crore
Direct Taxes	Rs. 13,906
Indirect Taxes	Rs. 3,250

### Equal pay structures in insurance companies and banks

1420. SHRI RAMA CHANDRA KHUNTIA : Will the Minister of FINANCE be pleased to state:

(a) whether all the public sector insurance companies have revised the salary structure for their employees;

(b) if so, the details thereof;

(c) whether the pay structure of insurance and bank employees are same or different; and